

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB)NO. 430/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Bankat Garodia (Venktesh -Vs- McNally Sayaji engineering Ltd	Udyog
Under Section		8 & 9	IBC
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

O R D E R

None appeared.

Listed on 16th November, 2017.

8d
(Jinan K.R.)
Member (J)

8d
(V.P. Singh)
Member (J)